

ITEM NO.45

COURT NO.4

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12236/2014

(Arising out of impugned final judgment and order dated 18/09/2013 in ITA No. 211/2011 passed by the High Court Of Judicature at Allahabad)

M/S DHAMPUR SUGAR MILLS LTD

Petitioner(s)

VERSUS

CIT & ANR

Respondent(s)

(with office report)

WITH

SLP(C) No. 20946/2014

(With Office Report)

Date : 19/09/2014 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Dr. Rakesh Gupta, Adv.
Mr. Ambhoj Kumar Sinha, Adv.
Ms. Poonam Ahuja, Adv.
Mr. Rishabh Kapoor, Adv.

For Respondent(s) Mr. P.S.Narasimha, ASG
Mr. Rupesh Kumar, Adv.
Mr. Sridhar Potaraju, Adv.
Mrs. Anil Katiyar, Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 03.11.2014.

Service be completed in the meantime.

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Bala Mehra)
Assistant Registrar